(12)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/6/2016

NAME OF THE PETITIONER(S)

: Mathew Koshv

NAME OF THE RESPONDENT(S)

: Palmyra Springs Private Limited & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T.H. VIJAY PRASAD

Practicing Company Sebretary

Petitiones

ORDER

PCS representing the petitioner present. Counsel for respondent called absent. No representation. PCS stated that the settlement talks between the parties are in progress and they need more time to make submissions in relation to the final outcome of the same. Considering his request and in the interest of justice, time is extended at request. PCS is directed to inform the next date of hearing to the other side for making their submissions. In case the matter is settled, both the counsel are directed to file joint memo of compromise. Put up on 21.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)